

SUPREME COURTS, FORT WILLIAM ACT 1844

ACT No. XI. OF 1844

(Rep., Act 14 of 1870)

[18th May, 1844.]

Passed by the Right Hon'ble the Governor General of India in Council, on the 18th May, 1844.

AN Act for the Improvement of the Administration of Justice and dispatch of Business in the Supreme Court of Judicature at Fort William in Bengal.

I. It is therefore hereby enacted, that from and after the passing of this Act, it shall be lawful for any one of the Judges of the Supreme Court of Judicature at Fort William in Bengal, when occasion shall so require to sit apart from the other Judges or Judge, as the case may be, of the same Court for the dispatch of the Criminal Business of the said Court, at the same time when the other Judges or Judge, as the case may be, of the said Court shall be sitting for the dispatch of Business in the said Supreme Court, and that all proceedings whatever so had by and before such Judge, so sitting apart for the purpose aforesaid, shall be good, valid and effectual in the Law to all intents and purposes as fully as if the said proceedings were had before all the Judges of the said Court sitting as a Court of Oyer and Terminer and Gaol Delivery under the Charter of the said Court.

II. And it is hereby further enacted, that all Business of what nature or kind soever which the said Supreme Court of Judicature at Fort William in Bengal may or shall have power to transact in Term, it shall in like manner have power to transact out of Term, and that all proceeding whatever before the said Court out of Term, shall be as good, valid and effectual in Term, and that all Rules and Orders of the said Court as to all Judgments, Executions, or other Proceedings in Term, shall be applicable and shall be applied to all Judgments, Executions or other Proceedings given, issued or had out of Term, as near as the same can be made applicable thereto, and the said Court shall issue such new Rules and Orders as may be necessary for the purpose of giving full effect to the provisions in this Act contained.
